

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 74 of 2013 & IA 120 of 2013

Dated : 13th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Paschim Gujarat Vij Co. Ltd & Anr. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission & Anr. ..Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

ORDER

At the request of the Learned Counsel for the parties, post the matter for hearing on **18.11.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**